

NOTIFICATION No. 92 /2013

Thiru. P. Sivakumar, who has been appointed as District Judge (Entry level) by direct recruitment in G.O.Ms. No.311, Public (Special-A) Department, dated 29.03.2012, and now undergoing training as II Additional District Munsif, Tiruvannamalai, is posted to act as **II Additional Sub Judge, Tiruvannamalai, w.e.f. 21.05.2013 F.N.** to undergo further training as Sub Judge for a period of six months, in the post sanctioned in G.O.(Ms). No.236 Home (Courts-I) Department, dated 19.04.2011.

HIGH COURT, MADRAS.
DATED :15.05.2013.

Sd/-G.CHOCKALINGAM
REGISTRAR GENERAL